

DIVISION BENCH  
COURT - I

**P-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/23(KB)2022  
IA(I.B.C)/387(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

|                  |                                  |
|------------------|----------------------------------|
| IN THE MATTER OF | UCO BANK<br>VS<br>YASH PAL MEHRA |
| UNDER SECTION    | SECTION 95(1)                    |

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]

Mr. Siddharth Makkar, Adv. ] For the Resolution Professional

Ms. Swastika Kumari, Adv. ] For the Personal Guarantor  
Ms. Divya Jagga, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Personal Guarantor states that this matter already been admitted to CIRP.
3. A copy of this order be furnished to the Ld. Counsel appearing for the Resolution Professional and the Financial Creditor.
4. Post the matter thereafter on **10/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**